

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 209
IB-994/ND/2020**

**IN THE MATTER OF:
Infra Alliance Pvt. Ltd.**

...PETITIONER

**Section
Under Section 59 of IBC**

**Order delivered on 04.11.2020
(Virtual Hearing)**

**Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Applicant :
For the Liquidator :Mr. K.D. Sharma, Advocate
For the ROC :**

ORDER

Heard the submissions made by the counsel for the petitioner as well as affidavit filed in support of the petition. The petitioner on affidavit has stated that he has duly complied with all the regulations. Order in this matter is reserved.

— S d —

**(V.K. Subburaj)
Member (T)**

— S d —

**(P.S.N. Prasad)
Member (J)**